



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.12.2024

NOTICE

Please take notice that the matters listed in the **Chennai Bench at 02:00 PM** on **02.12.2024** will now be taken up at **10:30 AM**.

Further, please take notice that the bench notified for the **Chennai Bench on 02.12.2024** is re-constituted. Composition of the re-constituted Bench shall be as under.

Chennai Bench (10:30 AM)

- 1. Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)**
- 2. Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar